

(2026) 03 MEG CK 1009
In the Meghalaya High Court
Case No : Writ Petition(C). No. 7 Of 2026

Balarikynti Lyndem & 5 Ors

APPELLANT

Vs

State Of Meghalaya & Ors

RESPONDENT

Date of Decision : 06-03-2026

Acts Referred:

Citation : (2026) 03 MEG CK 1009

Hon'ble Judges : H. S. Thangkhiew, J

Bench : Single Bench

Advocate : Dr. N.Mozika, T.Sutnga, M. Myrchiang, A. Kumar, S. Laloo, I.Syiemlieh

Judgement

H.S. Thangkhiew, J

Affidavit has been filed by the respondents yesterday itself.

Dr. N.Mozika, learned DSGI assisted by Ms. T.Sutnga, learned counsel for the petitioners, prays for and is allowed to file a short rejoinder and that the matter be posted for admission hearing.

Learned Advocate General also submits that the affidavit filed in WP(C). No. 7 of 2026, will cover the issues raised in WP(C). No. 6 of 2026 also.

Accordingly list both these matters together for admission hearing on 26-03-2026.

Interim order if any, shall continue till the next date.